

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. SRIANAGHA SKY SCRAPERS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	M/s. SRIANAGHA SKY SCRAPERS PRIVATE LIMITED
2.	Date of incorporation of Corporate Person	03/12/2013
3.	Authority under which Corporate Person is incorporated/registered	Register of Companies (ROC) - Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Person	U45209TG2013PTC091460
5.	Address of the registered office and principal office (if any) of Corporate Person	Villa No 127 , Maple Town Hydersha Kote Hyderabad TG 500091 IN
6.	Liquidation Commencement date of Corporate Person	17-01-2022 date of special resolution
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Mummaneni Vazra Laxmi Flat No.107, V.V.Vintage Residency, Somajiguda, Hyderabad-500082. Email id: emailtolak@gmail.com IBBI/IPA-001/IP-P00919/2017-2018/11526 9848448727
8.	Last date for submission of claims	15-02-2022

Notice is hereby given that M/s SRIANAGHA SKY SCRAPERS PRIVATE LIMITED has commenced voluntary liquidation on 17-01-2022

The stakeholders of M/s SRIANAGHA SKY SCRAPERS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 15-02-2022, to the liquidator at the address mentioned against item No.7

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 20-01-2022

Place: Hyderabad

-Sd- Mummaneni Vazra Laxmi
Liquidator



HYDERABAD

